

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 1

C.P. (IB)/4476(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.04.2024**

NAME OF THE PARTIES : **Altico Capital India Limited**

Vs

Mid City Superstructures Private Limited

For FC : Adv. Abhirup Ghosh i/b Desai & DEwanji.

For CD : None present.

Section 7 of IBC

ORDER

Counsel for FC has tendered copy of consent of an IPE along with valid AFA.

Reserved for orders. FC is directed to tender the original tomorrow.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK